

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:873

ANSWERED ON:25.02.2011

RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA

Dubey Shri Nishikant ;Gowda Shri D.B. Chandre;Joshi Shri Kailash;Kaswan Shri Ram Singh;Mani Shri Jose K.;Meghwal Shri Arjun Ram ;Nagar Shri Surendra Singh;Pradhan Shri Amamath;Rama Devi Smt. ;Ramkishun Shri ;Sampath Shri Anirudhan;Shantha J.;Singh Kunwar Rewati Raman;Singh Rajkumari Ratna;Singh Shri Ravneet;Yadav Shri Dharmendra

**Will the Minister of POWER be pleased to state:**

(a) whether all the villages identified for electrification under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during the Tenth and Eleventh Five Year Plans have been electrified;

(b) if so, the details of the villages electrified and those yet to be electrified along with the number of Scheduled Castes, Scheduled Tribes and Below Poverty Line people provided with electricity under the RGGVY during the last three years and the current year, year-wise and State/UT-wise;

(c) the number of proposals from various State Governments received, sanctioned and those pending for approval of the Government along with the total amount sanctioned as capital subsidy under the scheme during the last three years and the current year, State-wise;

(d) whether certain State Governments have sought funds for the sanctioned projects under the Scheme; and

(e) if so, the State-wise details thereof and the action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b) : Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 235 projects covering electrification of 68,763 un/de-electrified villages and release of free electricity connections to 83.10 lakh Below Poverty Line(BPL) households were sanctioned under X Plan. Under XI Plan, 338 projects covering electrification of 49,736 un/de-electrified villages and release of free electricity connections to 163.35 lakh Below Poverty Line(BPL) households have been sanctioned for implementation. Thus, total 573 projects have been sanctioned under RGGVY. Cumulatively, as on 15.02.2011 the electrification works in 92689 un/de-electrified villages have been completed and electricity connections to 148.80 lakh BPL households including Scheduled Caste(SC) and Scheduled Tribe(ST) households have been released under RGGVY. The State- wise & Year-wise achievement of electrification of un/de-electrified villages along with details of yet to be electrified villages during the last three years and current year is at Annex-I. The State-wise & Year-wise details of BPL connections released along with total coverage of BPL households during the last three years and current year is at Annex-II. We do not, at present compile figures of SC/STs who have been provided electricity connections. However, all SC & ST BPL families are covered under the scheme.

(c): Under RGGVY, 573 projects have been received and sanctioned with a sanctioned cost of Rs.26353.76 Crore with 90% as capital subsidy.

The State-wise details of projects received and sanctioned under RGGVY is at Annex-III. 32 projects have been identified for consideration in Phase-II of RGGVY. The details of these 32 projects, State-wise, is at Annex-IV.

(d) & (e): There is no upfront allocation of funds for any State under RGGVY. Funds are released against sanctioned projects in installments based on the reported utilisation of amount in the previous installment(s) and fulfillment of other conditionalities. The State-wise details of funds released as on 31.01.2011, is at Annex-V.

There are no pending proposals of State Governments in Phase-I of the programme.